

## Annexure-2

|                              |                           |                             |            |
|------------------------------|---------------------------|-----------------------------|------------|
| Name of the Corporate Debtor | CIRCAR JUTE MILLS (P) LTD | Date of Commecement of CIRP | 04.04.2022 |
|------------------------------|---------------------------|-----------------------------|------------|

List of Creditors as on 27.09.2022

List of Unsecured Financial Creditors belonging to any Class of Creditors

| Sl.No | Name of creditor | Details of claim received |                | Details of claim admitted |                 |                             |                        |                          | Amount in Rs.              |  |                              |                                    | Remarks, if any |     |
|-------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----|
|       |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification |                 |     |
| Nil   | Nil              | Nil                       | Nil            | Nil                       | Nil             | Nil                         | Nil                    | Nil                      | Nil                        | Nil  | Nil                          | Nil                                | Nil             | NAP |



Kurapati Singarayya Chowdary  
Resolution Professional  
In the matter of Circar Jute Mills (P) Ltd  
Date: 27.09.2022